

**National Book Trust**

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 \*110. { Shri Ansar Harvani:  
 Shri H. N. Mukerjee:  
 Shri M. Elias:  
 Shri D. C. Sharma:

Will the Minister of Education and Scientific Research be pleased to state:

(a) the progress made so far in the working of the National Book Trust; and

(b) the personnel, who constitute the Trust at present and the interests they represent?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 53].

Shri Ansar Harvani: The statement says that the first series of books are being planned to be brought out by August, 1958. May I know in what languages these books will be brought out?

Dr. K. L. Shrimali: All these matters are under consideration.

Shri Gajendra Prasad Sinha rose—

Mr. Speaker: Those hon. Members who have tabled this question must quickly rise in their seats so that I may not ignore them. Shri Hiren Mukerjee does not stand; Shri Elias does not stand; Shri Sharma does not stand. Unless hon. Members whose names appear there on the list are ready to stand as quickly as possible, I will ignore them and go to others.

Shri D. C. Sharma: In the statement it is said that suggestions were invited from men of light and learning. May I ask what languages these men of light and learning represent and who are these men of light and learning?

Dr. K. L. Shrimali: They are scholars, writers and University professors. These are the persons supposed to be men of light and learning.

Shri Gajendra Prasad Sinha: Is there any proposal to publish cheap pocket edition books on the American pattern?

Dr. K. L. Shrimali: I would refer the hon. Member to the resolution of the Government of India which gives the whole policy with regard to this National Book Trust. The Resolution was dated 15th June, 1957.

श्री भक्त इशान : क्या गवर्नमेंट के ध्यान में यह बात आई है कि इस ट्रस्ट में जो मोनह व्यक्ति नियुक्त किये गये हैं, उनमें से अधिकांश अंग्रेजी के विद्वान हैं और उन्हें ने भारतीय भाषाओं में कोई ग्रन्थ प्रकाशित नहीं किए हैं ? मैं जानना चाहता हूँ कि भारतीय भाषाओं के अधिकारी विद्वानों को इसमें रखने का प्रयत्न क्यों नहीं किया गया है ?

Dr. K. L. Shrimali: That is not correct. I might mention how the Trustees have been selected. The Chairman is the Chairman of the University Grants Commission. Two are Vice-Chancellors; one is a professor, well-known litterateur in Hindi. He is a great scholar in Hindi.

Shri Hem Barua: From the statement it is evident, so far as the personnel is concerned, that they are not representatives of language groups. May I know what steps Government are going to take to have representatives of different languages on this body?

Dr. K. L. Shrimali: The Trust has not been formed on the basis of linguistic groups. As I said, the Chairman is the Chairman of the University Grants Commission; there are two Vice-Chancellors; one is a Minister of State; one is a professor. They are not there on the basis of linguistic groups; and it was not considered necessary.

Shri Achar: May I know whether all the main languages are represented on it?

Mr. Speaker: That is exactly what was asked.

**Shri Tangamani:** May I know whether the 10 members whose names are given in the statement—any of them—will be replaced or any further addition is possible?

**Dr. K. L. Shrimall:** I would again refer the hon. Member to the resolution on the National Book Trust which gives the constitution of the Trust.

#### Economy in Delhi Administration

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\*111. { **Shri Radha Raman:**  
**Shri Naval Prabhakar:**

Will the Minister of Home Affairs be pleased to state:

(a) whether a board consisting of three members was set up to examine and recommend measures to effect economy in expenditure of Delhi Administration;

(b) if so, the names of the members,

(c) whether the Board has submitted its report,

(d) if so, the nature of the recommendations made, and

(e) when will they be given effect to?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) Yes, a Board has been set up to effect economy in the expenditure of the Delhi Administration

(b) The Board consists of the Chief Commissioner, the Chief Secretary and the Finance Secretary.

(c) The work of the Board is of a continuing nature and its decisions are intimated to the Central Government from time to time.

(d) A statement showing the decisions taken by the Board is placed on the Table of the Lok Sabha. [See Appendix I, annexure No. 54].

(e) The decisions taken by the Board so far have been implemented.

**Shri Radha Raman:** What was the total expenditure of the Delhi Administration in 1956-57? What reduction is expected to be made in the current financial year after the State Legislature is abolished? How does it compare with the total expenditure of the Delhi Administration when there was the State Legislature?

**Shri Datar:** The hon. Member has asked a number of questions. In the current year the expenditure is likely to be Rs. 10 crores. This board has made certain suggestions the effect of which would be a saving of Rs. 1.13 lakhs. The matter is being pursued and economy is effected as far as possible consistently with the maintenance of efficiency.

**Shri Radha Raman:** In view of the general impression going round in Delhi that even after the State Legislature was abolished, the expenditure of Delhi Administration remains as top heavy as it was during the days of the State Legislature, what reduction is proposed to be made because, as stated by the hon. Minister, out of Rs. 10 crores only about 1,10,000 is the reduction proposed?

**Shri Datar:** The committee was appointed only recently. The Committee has been working only during the last three months and the Government are anxious to effect economy to the fullest extent possible consistently with efficiency. There is no question of going back upon any particular position.

**Shri Radha Raman:** May I know if the hon. Minister will give the total expenditure of the Delhi Administration at the time when there was no State Legislature?

**Shri Datar:** I have not got that figure at all.

**Shri Harish Chandra Mathur:** May I know if it is the intention of the Government to maintain the Secretariat as it is? What are the reasons for not having any independent person on this Committee?